

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 106**  
**IB-307/ND/2019**

**IN THE MATTER OF:**

Merckens Karton-UND Pappen Fabric GMBH ... Applicant/Petitioner

Vs

Franco Leone Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 31.03.2021**

**Coram:**

**SHRI P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Dushyant Tiwari, Adv.  
For the Respondent : Mr. Amar Vivek, Adv.  
Mr. Gaurav Mitra, Adv., with Mr. Aditya Gauri, Adv.

**ORDER**

Learned Counsel for the Corporate Debtor has submitted that he will ensure that the order dated 09.02.2020 is complied and as per his information, the order has been complied with. Therefore, let this matter be posted before the Regular Bench. List on 14.04.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**